

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/104(CHE)/2021

NAME OF THE PETITIONER : Durgarani & Another

NAME OF THE RESPONDENT(S) : Sri Shanmugananda Bus Service Pvt Ltd
& 4 Ors

UNDER SECTION : Sec 241-242 r/w Clause 1 of Sec 130 of
CA 2013

ORDER

Ld. Counsel Ms. Veera for the Petitioner. Ld. Counsel Ms. Niveditha for R1 and R2. Ld. Counsel Mr. V. Achuthanandan for R5.

In this case, the mediation is still in progress.

List the Petition for hearing on **20.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk